

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:248
ANSWERED ON:10.11.2010
AADHAAR (UID) PROJECTS
Pandey Saroj

Will the Minister of PLANNING be pleased to state:

- (a) whether the Government has started implementation of 'Aadhaar' projects' in all the States of the country;
- (b) if not, the name of States and districts where the project have been implemented;
- (c) whether the desired assistance have been provided to the States for implementation of the said scheme; and
- (d) if not, the time by which the requisite assistance would be provided?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIV. NARAYANASAMY)

(a) & (b): No, Sir. The process of enrollment has commenced in the States of Karnataka (Mysore and Tumkur), Delhi (Nizamuddin), Andhra Pradesh (Chittoor, Hyderabad and Rangareddy), Maharashtra (Nandurbar-ceremonial launch at Tembli village), Jharkhand (Ranchi, Dhanbad, Deoghar and Hazaribagh) and Madhya Pradesh (Hoshangabad).

(c): A policy framework for devolving the financial assistance to the States has already been developed. An assistance of Rs.50/- would be provided towards defraying the enrolment cost for every successful generation of UID number (Aadhaar number) to the State Government Departments that undertake the enrolment activity till March, 2011. Apart from this, a policy guideline for providing financial assistance to the State Government Departments towards creation of information and communication technology infrastructure has already been framed and circulated to all the States and Union Territories.

(d): The assistance of Rs.50/- towards enrolment cost would be released to the Departments as and when the Aadhaar numbers are successfully generated and after following the due process. The assistance towards creation of information and communication technology infrastructure would be released to the State Government Departments as and when the proposals are received as per the policy guidelines and after following the due process.